

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY –
TRAINING PROGRAMME - Nomination of 64 Civil Judges
(Junior Division) to undergo 10 Weeks Institutional Training
(Basic Course), which is scheduled to be held from 12.08.2024
to 20.10.2024 at Andhra Pradesh Judicial Academy, Mangalagiri,
Guntur District - **Relief arrangements orders – Issued.****

READ: Letter Roc.No.277/APJA/2024, dated 23.07.2024 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.562/2022-B.SPL. DATED:29.07.2024

The High Court made the following order:-

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The following 64 Civil Judges (Junior Division) are nominated to undergo 10 Weeks Institutional Training (Basic Course) from 12.08.2024 to 20.10.2024 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to handover charge of their post and also the posts which they have been holding full additional charge to the Officers mentioned in column no.3, and proceed to attend the said training programme and report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 12.08.2024.

10 WEEKS BASIC COURSE INSTITUTIONAL TRAINING		
SL NO	NAME AND DESIGNATION OF THE OFFICER	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	MS. MADHURI UNDRAJAVARAPU, Civil Judge (Junior Division), Palasa, Srikakulam District	Civil Judge (Junior Division), Kotabommali, Srikakulam District.
2.	MS. KANDIKATLA RANI, Civil Judge (Junior Division), Kottur, Srikakulam District	Civil Judge (Junior Division), Amudalavalasa, Srikakulam District.
3.	SRI I.PRAVEEN KUMAR, Principal Civil Judge (Junior Division), Alamuru, East Godavari District	Additional Civil Judge (Junior Division), Ramachandrapuram, East Godavari District.

4.	MS. S.PRATHIMA, Principal Civil Judge (Junior Division), Kadiri, Ananthapuramu District	Civil Judge (Junior Division), Puttaparthi, Ananthapuramu District.
5.	MS. P.SWATHI BHAVANI, Principal Civil Judge (Junior Division), Yelamanchili, Visakhapatnam District.	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
6.	SRI T.VEERA RAGHAVENDRA RAO, Additional Civil Judge (Junior Division), Yelamanchili, Visakhapatnam District	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
7.	SRI M.S.H.R. TEJA CHAKRAVARTHI, Civil Judge (Junior Division), Tekkali, Srikakulam District.	Civil Judge (Junior Division), Narasannapet, Srikakulam District.
8.	SMT. NIKITA SENGAR, Rent Controller-cum-IV Additional Civil Judge (Junior Division), Visakhapatnam.	I Additional Civil Judge (Junior Division), Visakhapatnam.
9.	MS. G.RUKMINI, Principal Civil Judge (Junior Division), Bapatla, Guntur District	Additional Civil Judge (Junior Division), Bapatla, Guntur District.
10.	MS. V.NAVYASHRI, IV Additional Civil Judge (Junior Division), Guntur.	II Additional Civil Judge (Junior Division), Guntur.
11.	SRI V.RAGHUNATH, I Additional Civil Judge (Junior Division), Eluru, West Godavari District.	Principal Civil Judge (Junior Division), Eluru, West Godavari District.
12.	MS.P.MEENAKSHI SUNDARI, Additional Civil Judge (Junior Division), Kadiri, Ananthapuramu District	Civil Judge (Junior Division), Puttaparthi, Ananthapuramu District.
13.	MS. V.JOSHMA SRI, III Additional Civil Judge (Junior Division), Guntur.	I Additional Civil Judge (Junior Division), Guntur

14.	MS. K.SPANDANA, Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.	Special Judicial Magistrate of First Class Excise Court, Eluru, West Godavari District.
15.	MS. J.NANDINI, I Additional Civil Judge (Junior Division) (Juvenile Court), Kadapa.	II Additional Civil Judge (Junior Division), Kadapa
16.	SRI B.SUBHAN, Civil Judge (Junior Division), Kalyandurg, Ananthapuramu District	Civil Judge (Junior Division), Rayadurg, Ananthapuramu District.
17.	SRI L.GOPINATH, Civil Judge (Junior Division), Avanigadda, Krishna District	Principal Civil Judge (Junior Division), Machilipatnam, Krishna District.
18.	MS. G.VANDANA, II Additional Civil Judge (Junior Division), Kurnool.	Principal Civil Judge (Junior Division), Kurnool.
19.	MS. M.KALYANI, Special Mobile Court for trial of cases under P.C.R. Act-cum-III Additional Civil Judge (Junior Division), Kurnool.	I Additional Civil Judge (Junior Division), Kurnool.
20.	MS. M.VENKATA VAHINI, Special Mobile Court for trial of cases under P.C.R. Act-cum-IX Additional Metropolitan Magistrate,-cum-IV Additional Civil Judge (Junior Division), Machilipatnam, Krishna District	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.
21.	MS. V.SILPA, III Additional Civil Judge (Junior Division), Ongole, Prakasam District	II Additional Civil Judge (Junior Division), Ongole, Prakasam District.
22.	SRI A.VIJAY RAJ KUMAR, Civil Judge (Junior Division), Palakonda, Srikakulam District	Civil Judge (Junior Division), Rajam, Srikakulam District.
23.	MS. T.PRAVALIKA, I Additional Civil Judge (Junior Division), Narsaraopet, Guntur District	Principal Civil Judge (Junior Division), Narasaraopet, Guntur District.

24.	MS. K.RAMYA SAI, Additional Civil Judge (Junior Division), Dharmavaram, Ananthapuramu District	Civil Judge (Junior Division), Puttaparthi, Ananthapuramu District.
25.	MS. K.SRUTA VINDA, VI Additional Civil Judge (Junior Division), Guntur.	V Additional Civil Judge (Junior Division), Guntur
26.	SRI T.SUYODHAN, Special Judicial Magistrate of First Class Excise Court, Nellore.	Special Judicial Magistrate of First Class, for Railways-cum-VII Additional Civil Judge (Junior Division), Nellore
27.	MS.M.JAGADEESWARI, I Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District	Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
28.	MS. N.GAYATHRI, Additional Civil Judge (Junior Division), Piler, Chittoor District	Civil Judge (Junior Division), Vayalapad, Chittoor District.
29.	MS. B.AKHILA, III Additional Civil Judge (Junior Division), Nellore.	Principal Civil Judge (Junior Division), Nellore.
30.	SRI G.HARSHA VARDHAN, Principal Civil Judge (Junior Division), Peddapuram, East Godavari District.	Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.
31.	MS. P.POORNIMADEVI, Principal Civil Judge (Junior Division), Kandukur, Prakasam District.	Additional Civil Judge (Junior Division), Kandukur, Prakasam District.
32.	SRI CH.BHARATH KAMAL, Civil Judge (Junior Division), Kota, Nellore District	Principal Civil Judge (Junior Division), Gudur, Nellore District.
33.	SRI S.KHAJAMOINUDDIN, Civil Judge (Junior Division), Mydukur, Kadapa District	Principal Civil Judge (Junior Division), Proddatur, Kadapa District.
34.	SRI T.ANJANI S.S.RAMA ADITYA RISHIK, Civil Judge (Junior Division), Bhimadole, West Godavari District.	II Additional Civil Judge (Junior Division), Eluru, West Godavari District.

35.	MS.K.SRAVANI, Principal Civil Judge (Junior Division), Jaggaiahpet, Krishna District	Additional Civil Judge (Junior Division), Jaggaiahpet, Krishna District.
36.	SRI P.LOKANADHAM, Additional Civil Judge (Junior Division), Gudur, Nellore District	Principal Civil Judge (Junior Division), Gudur, Nellore District.
37.	MS.S.RAJYALAKSHMI, Additional Civil Judge (Junior Division), Hindupur, Ananthapuramu District	Civil Judge (Junior Division), Madakasira, Ananthapuramu District.
38.	SRI T.BHASKAR, IV Additional Civil Judge (Junior Division), Nellore.	Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act-cum-VIII Additional Civil Judge (Junior Division), Nellore.
39.	MS.G.DEVIKA, V Additional Civil Judge (Junior Division), Nellore.	I Additional Civil Judge (Junior Division), Nellore.
40.	MS.A.HIMABINDU, Additional Civil Judge (Junior Division), Amalapuram, East Godavari District	Principal Civil Judge (Junior Division), Amalapuram, East Godavari District.
41.	MS.P.SAMYUKTHA, Civil Judge (Junior Division), Naidupet, Nellore District	Additional Civil Judge (Junior Division), Sullurpet, Nellore District.
42.	MS.A.SALOMI, Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Civil Judge (Junior Division), Ongole.
43.	MS.SWARNALATHA VOLGA MARKA, Additional Civil Judge (Junior Division), Tuni, East Godavari District	Principal Civil Judge (Junior Division), Tuni, East Godavari District.
44.	SRI K.BHANU, Civil Judge (Junior Division), Prathipadu, East Godavari District	Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.

45.	SRI K.RAMESH, Civil Judge (Junior Division), Salur, Vizianagaram District	Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District.
46.	SRI S.ANIL KUMAR, Principal Civil Judge (Junior Division), Sullurpet, Nellore District.	Additional Civil Judge (Junior Division), Sullurpet, Nellore District.
47.	MS.B.RUPA SREE, Additional Civil Judge (Junior Division), Repalle, Guntur District	I Additional Civil Judge (Junior Division), Tenali, Guntur District.
48.	SRI S.VISHNUVARMA, Civil Judge (Junior Division), Nagari, Chittoor District	Additional Civil Judge (Junior Division), Puttur, Chittoor District.
49.	SRI A.VENKATA NAGARAJU, II Additional Civil Judge (Junior Division), Tanuku, West Godavari District	Principal Civil Judge (Junior Division), Tanuku, West Godavari District.
50.	SRI M.ANIL KUMAR NAIK, II Additional Civil Judge (Junior Division), Proddatur, Kadapa District	I Additional Civil Judge (Junior Division), Proddatur, Kadapa District.
51.	MS.D.ARUNDHATI, I Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District	II Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.
52.	SRI S.MADHUSUDHAN RAO, Additional Civil Judge (Junior Division), Narsipatnam, Visakhapatnam District	Principal Civil Judge (Junior Division), Chodavaram, Visakhapatnam District.
53.	MS.J.KEERTHANA, Judicial Magistrate of First Class, Special Mobile Court, Chittoor.	IV Additional Civil Judge (Junior Division), Chittoor.
54.	SRI V.VENKATESWARA RAO, I Additional Civil Judge (Junior Division), Nuzvid, Krishna District	Principal Civil Judge (Junior Division), Nuzvid, Krishna District.

55.	MS.K.LALITHA DEVI, VII Metropolitan Magistrate (Special Mobile Court) Visakhapatnam	V Additional Civil Judge (Junior Division), Visakhapatnam.
56.	SRI MOHAMMAD GOUSE, II Additional Civil Judge (Junior Division), Sattenapali, Guntur District.	Principal Civil Judge (Junior Division), Sattenapali, Guntur.
57.	MS.P.SAI SUDHA, IV Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District	V Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
58.	SMT.P.RAMADEVI, Special Judicial Magistrate of First Class for Railways, Guntur.	Special Judicial Magistrate of First Class, Mobile Court, Guntur
59.	MS.J.KATYAINI, Additional Civil Judge (Junior Division), Kovur, Nellore District	II Additional Civil Judge (Junior Division), Nellore.
60.	MS.S.PRIYADARSHINI NUTHAKKI, Additional Civil Judge (Junior Division), Addanki, Prakasam District.	Principal Civil Judge (Junior Division), Addanki, Prakasam District.
61.	MS.JONNAPALLI BT S DEVI, I Additional Civil Judge (Junior Division), Kovvur, West Godavari District.	II Additional Civil Judge (Junior Division), Kovvur, West Godavari District.
62.	SRI M.MURALI GANGADHARA RAO, Civil Judge (Junior Division), Piduguralla, Guntur District	Additional Civil Judge (Junior Division), Gurazala, Guntur District
63.	SRI A.RAMU, Additional Civil Judge (Junior Division), Sompeta, Srikakulan District.	Civil Judge (Junior Division), Itchapuram, Srikakulam District.
64.	MS. NISHAD NAAZ SHAIK, Additional Civil Judge (Junior Division), Chirala, Prakasam District	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Chirala, Prakasam District

II

Kum. G.Archana, Principal Civil Judge (Junior Division), Adoni, Kurnool District is exempted from participating in the above said training programme and she will be accommodated in the next batch of training.

The Officers mentioned in column no.3, shall be in full additional charge of the post/s mentioned in corresponding column no.2, during the period of absence of the above said officers who are nominated to participate in the above said training programme from 12.08.2024 to 20.10.2024 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

The nominated trainee Civil Judges (Junior Division) are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

All the Unit Heads are requested to instruct the officers who are holding full additional charge of the posts of the trainee Civil Judges (Junior Division) to attend pay and allowances bills of the officers, during training period.

In case the officers mentioned in column no.3 are either on leave or for any other reason are absent from duty, the respective Principal District Judges shall make alternative incharge arrangements in respect of the officers mentioned in column no.2 and intimate the same to the High Court.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also the posts which they are holding full additional charge.

NOTE: The Training Proceeding is placed in the High Court's Website <https://aphc.gov.in/>. The downloaded copy from the website is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village,

near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

6. THE PRINCIPAL DISTRICT JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

7. THE I ADDITIONAL DISTRICT JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

8. THE DISTRICT TREASURY OFFICERS (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Kakinada, Guntur, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, West Godavari at Eluru.